

Notification under Customs Act

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PATTABHI RAMA RAO) ON BEHALF OF SHRI JANARDHANA POOJARY : I beg to lay on the table a copy each of Notification Nos. G.S.R. 860(E) and G.S.R. 861 (E) (Hindi and English versions) published in Gazette of India dated the 26th November, 1983 together with an explanatory memorandum regarding exemption to goods for Project Imports for the Electronics industry from the customs duty in excess of 25 per cent ad valorem and auxiliary duty leviable thereon, under section 159 of Customs Act, 1962. [Placed in Library. See No. LT-7192/83]

Annual Report and Statement re Review on Centre for Electronics Design and Technology, Srinagar for 1982-83

THE DEPUTY MINISTER IN THE DEPARTMENT OF ELECTRONICS AND IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI M.S. SANJEEVI RAO) : I beg to lay on the Table :

- (1) A copy of the Annual Report (Hindi and English versions) of the Centre for Electronics Design and Technology, Srinagar, for the year 1982-83 along with Audited Accounts.
- (2) A statement (Hindi and English versions) regarding Review by the Government on the working of the Centre for Electronics Design and Technology, Srinagar, for the year 1982-83. (Placed in Library. See No. Lt-7193/83)

Notifications under Wild Life (Protection) Act and Annual Accounts etc. of Central Board for Prevention and Control of Water Pollution New Delhi for 1982-83

THE DEPUTY MINISTER IN THE DEPARTMENT OF ENVIRONMENT (SHRI DIGVIJAY SINH) : I beg to lay

on the Table :

- (1) A copy each of the following Notifications (Hindi and English versions) under sub-section (2) of section 63 of the Wild Life (Protection) Act, 1972 :
 - (i) The Wild Life (Transactions and Taxidermy) Amendment Rules, 1983 published in Notification No. G. S. R. 712(E) in Gazette of India dated the 19th September, 1983.
 - (ii) The Wild Life (Transactions and Taxidermy) Amendment Rules, 1983 published in Notification No. G. S. R. 713(E) in Gazette of India dated the 19th September, 1983.
 - (iii) The Wild Life (Transactions and Taxidermy) Amendment Rules, 1983 published in Notification No. G. S. R. 714(E) in Gazette of India dated the 19th September, 1983.
 - (iv) The Wild Life (Transactions and Taxidermy) Amendment Rules, 1983 published in Notification No. G. S. R. 715(E) in Gazette of India dated the 19th September, 1983.
 - (v) The Wild Life (Transactions and Taxidermy) Amendment Rules, 1983 published in Notification No. G. S. R. 716(E) in Gazette of India dated the 19th September, 1983.
 - (vi) The Wild Life (Transactions and Taxidermy) Amendment Rules, 1983 published in Notification

No. G. S. R. 717(E) in Gazette of India dated the 19th September, 1983.

- (vii) The Wild Life (Transactions and Taxidermy) Amendment Rules, 1983 published in Notification No. G. S. R. 718(E) in Gazette of India dated the 19th September, 1983.
- (viii) The Wild Life (Transaction and Taxidermy) Amendment Rules, 1983 published in Notification No. G. S. R. 719 (E) in Gazette of India dated the 19th September, 1983.
- (ix) The Wild Life (Transactions and Taxidermy) Amendment Rules, 1983 published in Notification No. G. S. R. 720(E) in Gazette of India dated the 19th September, 1983.
- (x) The Wild Life (Transaction and Taxidermy) Amendment Rules, 1983 published in Notification No. G. S. R. 721(E) in Gazette of India dated the 19th September, 1983.
- (xi) The Wild Life (Transactions and Taxidermy) Dadra and Nagar Haveli (Amendment) Rules, 1983 published in Notification No. G. S. R. 722 (E) in Gazette of India dated the 19th September, 1983.
- (xii) The Wild Life (Transactions and Taxidermy) Tripura (Amendment) Rules, 1983 published in Notification No. G.S.R. 723(E) in Gazette of

India dated the 19th September, 1983.

- (xiii) The Wild Life (Transactions and Taxidermy) Lakshadweep (Amendment) Rules, 1983 published in Notifications No. G.S.R. 724(E) in Gazette of India dated the 19th September, 1983.
- (xiv) The Wild Life (Transactions and Taxidermy) Tamil Nadu (Amendment) Rules, 1983 published in Notification No. G.S.R. 725(E) in Gazette of India dated the 19th September, 1983.
- (xv) The Wild Life (Transactions and Taxidermy) Amendment Rules, 1983 published in Notification No. G. S. R. 726 (E) in Gazette of India.
- (xvi) The Wild Life (Transactions and Taxidermy) Amendment Rules, 1983 published in Notification No. G. S. R. 727(E) in Gazette of India dated the 19th September, 1983.
- (xvii) The Chandigarh Wild Life (Transactions and Taxidermy) Amendment Rules, 1983 published in Notification No. G.S.R. 728(E) in Gazette of India dated the 19th September, 1983.
- (xviii) The Pondichery Wild Life (Transactions and Taxidermy) Amendment Rules, 1983 published in Notification No. G.S.R. 729(E) in Gazette of India dated the 19th September, 1983.

(xix) The Punjab Wild Life (Transactions and Taxidermy) Amendment Rules, 1983 published in Notification No. G.S.R. 730(E) in Gazette of India dated the 19th September, 1983

(xx) The Wild Life (Transactions and Taxidermy) Amendment Rules, 1983, published in Notification No. G. S. R. 731(E) in Gazette of India dated the 19th September, 1983.

(xxi) The Meghalaya Wild Life Transaction and Taxidermy) Amendment Rules, 1983 published in Notification No. G S R. 732(E) in Gazette of India dated the 19th September, 1983. [Placed in Library. See No. LT-7194/83]

(2) A copy of the Annual Accounts (Hindi and English versions) of the Central Board for the Prevention and Control of Water Pollution, New Delhi, for the year 1982-83 together with Audit Report thereon, under sub-section (6) of section 40 of the Water (Prevention and Control of Pollution) Act, 1974. [Placed in Library. See No. LT-7195/83]

12.12 hrs.

**COMMITTEE ON PRIVATE
MEMBERS' BILLS AND
RESOLUTIONS**

Sixty-sixth Report

**SHRI G. LAKSHMANAN (Madras
North) :** Sir, I beg to present the Sixty-

sixth Report (Hindi and English versions) on the Committee on Private Members' Bills and Resolutions.

12.13 hrs.

**CALLING ATTENTION TO MATTER
OF URGENT PUBLIC IMPORTANCE**

**Reported delay in Implementation
of Government Policies Regarding
ex-servicemen in terms of
pension, etc.**

SHRI RAJESH PILOT (Bharatpur) :
Sir, I call the attention of the Minister of Defence to the following matter of urgent public importance and request that he may make a statement thereon :

'Reported delay in implementation of Government policies regarding ex-servicemen in terms of pension, resettlement and priorities for employment in Public Undertakings and remedial measures taken by the Government in the matter.'

**THE MINISTER OF STATE IN
THE MINISTRY OF DEFENCE
(SHRI K. P. SINGH DEO) :** Mr Speaker, Sir, the rehabilitation of ex-servicemen is admittedly a National obligation and is the concern of the Central Government, the State Governments and Public Sector Undertakings. The Central Government has provided the following reservation for ex-servicemen in Central Government Departments, Central Public Sector Undertakings and Nationalised Banks :—